

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3146
ANSWERED ON:11.08.2000
VISIT OF FOREIGN TOURISTS IN NORTH EASTERN STATES
DADICHILUKA VEERA GOURI SANKARA RAO;SUKENDER REDDY GUTHA

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether the Government have permitted the foreign tourists for visiting North Eastern States;
- (b) if so, the details thereof and the authority which would issue permit for this purpose; and
- (c) the period for which the tourists can live there?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI ANANTHKUMAR)

(a): Foreign tourists no longer require permits to visit Assam, Meghalaya and Tripura. Few places/routes have also been opened up for group of foreign tourists including married couples to visit Manipur, Arunachal Pradesh, Nagaland and Mizoram.

(b)&(c): Permits are issued for a maximum period of 10 days and the authorities competent to issue the permits are given below:

- 1) Ministry of Home Affairs
- 2) All Indian Missions abroad
- 3) FRROs Delhi, Mumbai, Calcutta
- 4) Chief Immigration Officer, Chennai
- 5) Home Commissioner of the concerned State.